

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 325

IA-1085/2024

IA

IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd.

.... Petitioner/Applicant

Vs.

Hema Engineering Industries Ltd.

.... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Amit Sanduja, Ms. Sakshi Singh, Mr. Tushar
Batra, Advs.
For the Respondent : Mr. Prashant Kumar, Adv. For R-2 in IA-1085/2024
For the Liquidator : Mr. Vishal Ganda, Ms. Devina Bhandari, Advs.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **15.05.2024.**

-Sd-
(COURT OFFICER)